

**Sino-Indian Joint working Group on
Border Problem**

482. SHRISYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the joint working group at the officers, level agreed to be set up for consideration of the border problem between India and China has been constituted;

(b) if so, the composition of the working group;

(c) whether the working group has finalised its rules of procedure;

(d) whether the working group has held any meeting so far; and

(e) if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) and (b). The India-China Joint Working Group (JWG) on the boundary question has been established. The Indian side is led by the Foreign Secretary, S.K. Singh and the Chinese side is led by the Vice Foreign Minister, Liu Shuqing.

(c) The general lines on which work of the JWG should progress have been discussed and agreed upon.

(d) The first meeting of the Group was held in Beijing on July 1, 1989.

(e) The two sides initiated the process of negotiating an early settlement of the boundary question in the atmosphere of enhanced understanding created by the Prime Minister's visit to China. They reaffirmed their intention to maintain peace and tranquility in the border areas. The need for confidence building arrangements was recognised.

Allocation to Bihar under DW CRA

483. SHRISYED SHAHABUDDIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allocated to Bihar under the Development of Women and Children in Rural Areas programme, district-wise from 1986-87 to 1988-89;

(b) the number of women groups and the total number of beneficiaries, district-wise and year-wise;

(c) whether any targets have been fixed for 1989-90, State-wise and district-wise; and

(d) if so, the national and State targets as well as district targets in Bihar?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN MINISTRY OF AGRICULTURE (SHRI JANARADHAN POOJARY): (a) The information is given in Statement I below.

(b) The information is given in Statement II below.

(c) Yes, Sir.

(d) Under DW CRA, targets are fixed in physical terms, namely, the number of women's groups. Financial assistance is released at the rate of Rs. 5,100/- per group as central share and Rs. 5,000/- per group as UNICEF share. There is a matching release of Rs. 5,100/- by the State Government. The national target for 1989-90 is 7500 women's groups. The number of groups allocated to Bihar is 620. The district-wise allocation of groups is given in statement III below.

STATEMENT I

(Rs. in lakhs)

District	1986-87		1987-88		1988-89	
	Central	UNICEF	Central	UNICEF	Central	UNICEF
	2	3	4	5	6	7
1. Hazaribagh	6.838	8.75	—	—	—	—
2. Madhubani	6.838	8.75	—	—	—	—
3. Gopalganj	4.160	6.00	—	—	—	—
4. Samastipur	7.220	9.00	—	—	—	—
5. Palamau	5.100	5.00	—	—	—	—
6. Siwan	—	—	5.10	5.00	—	—
7. Lohar-dogga	—	—	5.10	5.00	—	—
8. Deoghar	—	—	5.10	5.00	—	—
9. Saran	—	—	—	—	5.10	5.00
10. Godda	—	—	—	—	5.10	5.00

District	1986-87		1987-88		1988-89	
	Central	UNICEF	Central	UNICEF	Central	UNICEF
1	2	3	4	5	6	7
11. Gaya	—	—	—	—	5.10	5.00
12. Patna	—	—	—	—	5.10	5.00
13. Aurangabad	—	—	—	—	5.10	5.00
14. Jahanabad	—	—	—	—	5.10	5.00
Total	30.156	37.50	15.30	15.00	30.60	30.00

District	1986-87			1987-88			1988-89		
	No. of groups	No. of women beneficiaries	No. of groups	No. of women beneficiaries	No. of groups	No. of women beneficiaries	No. of groups	No. of women beneficiaries.	
	3	4	5	6	7	8			
1. Hazaribagh	118	2338	40	573	54	1051			
2. Madhubani	46	2058	134	1624	80	1815			
3. Gopalganj	63	1326	95	1900	4	98			
4. Samastipur	220	1727	52	1030	45	900			
5. Palamau	Nil	Nil	17	340	100	2000			
6. Siwan			NR	NR	NR	NR			
7. Lohardogga			"	"	"	"			
8. Deoghar			"	"	"	"			
9. Saron					"	"			
10. Godda					"	"			
11. Gaya					"	"			

District	1986-87			1987-88			1988-89		
	No. of groups	No. of women beneficiaries	No. of groups	No. of women beneficiaries	No. of groups	No. of women beneficiaries	No. of groups	No. of women beneficiaries.	
1	2	3	4	5	6	7	8		
12. Patna						"	"		
13. Aurangabad						"	"		
14. Jahanabad						"	"		
Total	447	7449	338	5467	283	5864			

NR = Not reported.

STATEMENT III*Allocation of groups during 1989-90*

<i>District</i>	<i>No. of Groups</i>
1	2
<i>Bihar</i>	
1. Hazaribagh	100
2. Madhubani	100
3. Gopalganj	—
4. Samastipur	60
5. Palamau	100
6. Siwan	100
7. Lohardagga	50
8. Deoghar	110
9. Saron	—
10. Godda	—
11. Gaya	—
12. Patna	—
13. Aurangabad	—
14. Jahanabad	—
Total	620

**Seniority-Cum-Fitness Promotion
Scheme in Kendriya Vidyalayas**

484. SHRI RAMASHARY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Directorate of Education, Delhi Administration has conceded teachers demand to provide for seniority-cum-fitness promotions in place of seniority-cum-merit promotions recently;

(b) if so, the date from which the new provision has been made effective;

(c) whether All India Kendriya Vidyalaya Teachers' Association has demanded for extension of this provision to teachers of Kendriya Vidyalayas also;

(d) if so, whether Kendriya Vidyalaya Sangathan has accepted the demand; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes, Sir.

(b) Since June, 1989.

(c) to (e). Provision for promotion on the basis of seniority-cum-fitness already exists for all teaching posts in Kendriya Vidyalaya Sangathan. However, promotion is made on the basis of merit to the posts of Head Masters/Head Mistresses, Vice-Principals, Principals which require administrative competence also. The demand of All India Kendriya Vidyalaya Teachers Association is not acceptable as these posts are selection posts where merit is to be given precedence.

Central Research Institute for Development of Dryland Agriculture

485. SHRI AMARSINH RATHAWA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a full-fledged Central Research Institute for development of Dryland